

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 2457
ANSWERED ON 03.08.2021

INCORPORATION OF HYBRID TECHNOLOGY

2457. **SHRI FEROZE VARUN GANDHI:**

Will the Minister of HEAVY INDUSTRIES **भारी उद्योग मंत्री** be pleased to state:

- (a) whether the Government proposes to incorporate hybrid technology like Range-Extended Electric Vehicles (REEVs) that do not require extensive charging infrastructure and have a low price;
- (b) if so, the details thereof;
- (c) whether the Government has made a roadmap for a phased and planned transition of electric vehicles in the country;
- (d) if so, the details thereof; and
- (e) the details of the hybrids that are supported under the four wheeler segment for the said purpose?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SHRI KRISHAN PAL GURJAR)

(a)& (b): Under Phase-II of FAME India Scheme, Plug in Hybrid Electric Vehicles (PHEV)/Range Extended Electric Vehicles (REEVs) under four wheelers category of vehicles is being incentivized.

(c) & (d): Yes Sir, the Ministry of Heavy Industries formulated a Scheme namely Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India) Scheme in 2015 to promote adoption of electric/ hybrid vehicles (xEVs) in the country. At present, Phase-II of FAME India Scheme is being implemented for a period of 5 years w.e.f. 01st April, 2019 with a total budgetary support of Rs. 10,000 crores. This phase focusses on supporting electrification of public & shared transportation and aims to support, through subsidies, 7090 e-Buses, 5 lakh e-3 Wheelers, 55000 e-4 Wheeler Passenger Cars and 10 lakh e-2 Wheelers. In addition, creation of charging infrastructure is also supported to address range anxiety among users of electric vehicles.

Further, following initiatives have also been taken up by the Government of India for promotion of electric vehicles in the country-

- (i) GST on electric vehicles has been reduced from 12% to 5%; GST on chargers/ charging stations for electric vehicles has been reduced from 18% to 5%.
- (ii) Ministry of Power released a notification on charging infrastructure standards permitting private charging at residences and offices.

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(iii) Ministry of Road Transport & Highways (MoRTH) announced that battery-operated vehicles will be given green license plates and be exempted from permit requirements.

(iv) MoRTH issued a notification advising states to waive road tax on EVs, which in turn will help reduce the initial cost of EVs.

(v) Ministry of Housing & Urban Affairs (MoHUA) amended the Model Building Byelaws 2016 to establish charging stations and infrastructure in private and commercial buildings.

(e): Sir, under the four wheeler segment, plug in Hybrid and Strong Hybrid (SHEV) vehicles are being incentivised under Phase-II of FAME India Scheme.
